

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**O R D E R**

Imphal, the 28<sup>th</sup> November, 2022

No. HCM/C-55/2013-A&E/Pt. : Consequent to the Skill Test held on 19-11-2022 at the High Court Premises for selection of Tenderer/Firm to run Canteen of the High Court of Manipur, **M/s Green Food Zone, Kangabam Leikai, Keishampat, Imphal West, Manipur, Pin-795001** has been selected to start running the Canteen w.e.f. 01-12-2022 under the terms and conditions detailed in the Annexure.

Sd/-  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR  
Imphal, the 28<sup>th</sup> November, 2022

Endt. No. HCM/C-55/2013-A&E/Pt 20637-48  
Copy to:

1. The Registrar (Judl.)/(Vigilance)/(Admn. PM&P), High Court of Manipur.
2. The Jt. Registrar (Judl.)/Admn./PM&P), High Court of Manipur.
3. The Deputy Registrars/Language Officer (Special Officer), High Court of Manipur.
4. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
5. All Assistant Registrars/Court Managers, High Court of Manipur.
6. The System Analyst, High Court of Manipur.  
*- He is requested to upload the same in the official website.*
7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
9. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Computer Programmer/Court Masters, High Court of Manipur.
10. The Proprietor, M/s De Khunai Hotel, High Court Canteen, High Court Complex, Mantripukhri.  
*- for information to*  
*(i) clear due rents for the period from August 2022 to November 2022, and*  
*(ii) vacate the Canteen premises.*  
*on or before 30-11-2022.*
12. The Manager, M/s Green Food Zone, Kangabam Leikai, Keishampat, Imphal.  
*- He is requested to start running High Court Canteen w.e.f. 01-12-2022 without fail.*
13. Concerned File/Guard File.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR